## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

ALLAHABAD this the 18<sup>th</sup> day of September, 2018.

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A). HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Advocate for the applicant : In person (absent)

Advocate for the Respondents: Shri Ajit Kumar Srivastava

## ORDER

List revised. Neither the applicant nor any one is present on his behalf. It is seen from the order sheets that the applicant was also not present on the previous listed date 30.08.2018. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

(RAKESH SAGAR JAIN) MEMBER- J. (GOKUL CHANDRA PATI) MEMBER- A.

Anand...